

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:3557

ANSWERED ON:25.08.2006

RURAL ELECTRIFICATION

Barad Shri Jashubhai Dhanabhai;Reddy Shri K. Jayasurya Prakash;Renge Patil Shri Tukaram Ganpatrao;Scindia Shri Jyotiraditya Madhavrao;Subbarayan Shri K.;Sugavanam Shri E.G.

Will the Minister of POWER be pleased to state:

- (a) whether some States have sought special package for rural electrification;
- (b) if so, the details thereof along with the steps taken by the government thereon;
- (c) whether any monitoring system has been put in place by the Government for monitoring the expenditure on rural electrification under the Rajiv Gandhi Grameen Vidyutikaran Yojana and allied works;
- (d) if so, the details thereof;
- (e) whether any cases of diversion of funds from these schemes by the State Governments has come to the notice of the Government;
- (f) if so, the details thereof; and
- (g) the action taken by the Government thereon?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) & (b) : No, Sir.

(c) & (d) : Yes, Sir.

The system of monitoring of the expenditure on rural electrification under Rajiv Gandhi Grameen Vidyutikaran Yojana is in-built in the sanction of projects and in disbursement of funds to the implementing agencies. As per the sanction orders by Rural Electrification Corporation Limited (REC) subsequent release of funds depends upon : -

(a) Submission of utilization certificate by the implementing agency for 80 per cent of the funds already released, duly concurred by the State Government.

(b) Maintaining project wise accounts.

REC being the nodal agency has been entrusted with task of monitoring, reviewing, assessing and implementation of rural electrification work under Rajiv Gandhi Grameen Vidyutikaran Yojana. A Monitoring Committee has been constituted at Secretary level in the Ministry of Power for periodic review.

(e) & (f) : No, Sir.

(g) : In view of reply to parts (e) & (f), question does not arise.